

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00294/2018

Dated Wednesday the 28th day of February Two Thousand Eighteen

PRESENT

HON'BLE MR. R. RAMANUJAM, Member (A)

R.Ellappillai,
S/o. Raghava Pillai,
No. 24, Sigravanam Street,
Poonganagar, Tiruvallur 602001.Applicant

By Advocate M/s. R. Rajesh Kumar

Vs

1. The Chief General Manager,
BSNL, Chennai Telephones,
78, Purasaiwakkam High Road,
Chennai 600010.
2. The General Manager (West),
Chennai Telephones,
Kodambakkam Telephone Exchange Complex,
Chennai Telephones.
3. The Accounts Officer, (P & A),
II West,
Kodambakkam Telephone Exchange,
Kodambakkam, Chennai.Respondents

By Advocate Mr. S. Gopinath

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

“To direct the respondent to consider the representation of the applicant date 06.11.2017 as per law and to pass a reasoned order with a time stipulated by this Hon'ble Tribunal and thus render justice.”

2. It is submitted that the applicant who was working as a Telecom Mechanic on 31.01.2013 made a representation on 26.09.2017 for grant of pay as well as emoluments on par with one A. Francis which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the respondents are directed to dispose of the representation within a time limit to be stipulated by this Tribunal.
3. Mr. S. Gopinath takes notice for the respondents and submits that if time is granted a detailed reply would be filed.
4. Be that as it may, keeping in view the limited relief sought by the learned counsel for applicant and without going into the substantive merits of the case, I deem it appropriate to direct the respondents to consider Annexure A8 representation of the applicant dt. 26.09.2017 in accordance with law and pass a reasoned and speaking order within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of with the above direction at the admission stage.

**(R. Ramanujam)
Member(A)
28.02.2018**

SKSI